

Name of the Corporate Debtor: Padmaadevi Sugars Limited (IN LIQUIDATION) CIN : U15421TN1995PLC029913  
Date of commencement of CIRP: 15th October 2018, Date of commencement of Liquidation: 20th April 2021

LIST OF STAKEHOLDERS as on 6th May 2025, NCLT taken on record date: 03rd June 2025

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBI (Liquidation Process) Regulations, 2016

Annexure 9 - List of other creditors (Other than financial creditors and operational creditors)

S.No	Name of the Creditor	Details of Claim Received		Details of Claim Admitted					Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount claimed	Amount of claims admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by guarantee	Whether Related Party ?					
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Amount in Rs.

**FOR PADMADEVI SUGARS LIMITED**



S. Rajendran  
Liquidator  
Regn. No. IBI/PA-002/IP-N00098/2017-18/10241